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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/ 11397 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia

Dated Guwahati, the 21st November, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- DJT/8957/2023, dated 03.11.2023

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail HTC for the block period 2022-2025, to travel to your home town Guwahati by using your personal car bearing No. AS-02C-8778 and return back to Tinsukia from Guwahati through the same travel mode, w.e.f. 10.11.2023 to 16.11.2023, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

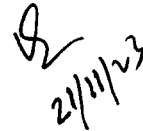


REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 11398-11400 /A.
Copy to:-

Dated 21st November, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



REGISTRAR(VIGILANCE)

